

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
IA NO. 600/2025
IN
EXECUTION APPLICATION NO. 11/2023
IN
ORIGINAL APPLICATION NO. 89/2021**

IN THE MATTER OF:

Varun

... Applicant

Vs

Govt. of NCT of Delhi & Ors.

... Respondents

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FILED BY:

NEW DELHI

(JYOTI MENDIRATTA)

DATED: 20.02.2026

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**REPLY ON BEHALF OF SUB-DIVISIONAL MAGISTRATE, KAROL
BAGH, DISTRICT CENTRAL, GOVT. OF NCT OF DELHI**

MOST RESPECTFULLY SHOWETH:-

1. That the present Status Report is being filed in pursuance of the Order dated 07.01.2026 passed by this Hon'ble Tribunal in IA No. 600/2025 in EA No. 11/2023 in OA No. 89/2021, regarding de-sealing of borewells and compliance of environmental norms.
2. That pursuant to the directions of this Hon'ble Tribunal, and in continuation of communication received from the Executive Engineer, DJB vide Letter No. EE(C)/15/2025-26/76 dated 30.01.2026, for taking necessary action. Copy of the letter dated 30.01.2026 is annexed hereto as Annexure-A.

3. Accordingly, action was initiated at the level of the Sub-Divisional Magistrate, Karol Bagh with the approval of the District Magistrate (Central), duly obtained prior to taking further action in the matter. Copy of the approval letter is annexed hereto as **Annexure-B**.

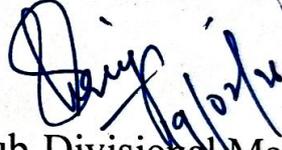
4. That in compliance with the aforesaid directions and approvals, borewells of the following four hotels/guest houses situated in Pahar Ganj area were de-sealed on 18.02.2026, after ensuring adherence to applicable conditions and subject to compliance with environmental safeguards:

S. No	Name of Hotel	Address
i.	Hotel Sahil DX	8216/6, Arakashan Road, Pahar Ganj, New Delhi-110055
ii.	Hotel Delhi Continental	8218-19, Arakashan Road, Pahar Ganj, New Delhi-110055
iii.	Hotel Hindustan International	8220 A/6, Arakashan Road, Pahar Ganj, New Delhi-110055
iv.	Hotel MEM International	2154, Desh Bandhu Gupta Road, Pahar Ganj, New Delhi-110055

5. That the de-sealing proceedings were carried out in the presence of concerned officials, and a de-sealing report was prepared and placed on record. Copy of the said de-sealing report dated 18.02.2026 is annexed hereto as **Annexure-C**.

6. That the above action has been taken strictly in compliance with the directions of the Hon'ble NGT and approvals of the Competent Authority.
7. That the matter is under continuous monitoring, and any further directions issued by the Hon'ble Tribunal shall be complied with in letter and spirit. The present report is being filed for the kind consideration of this Hon'ble Tribunal and may kindly be taken on record.




Sub-Divisional Magistrate
Karol Bagh
District Central, Delhi

THROUGH

NEW DELHI
DATED: 20.02.2026


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DELHI JAL BOARD: GOVT OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (C)-15
ARAM BAGH PAHARGANJ
DELHI-110055



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ANNEXURE-A

No: EE (C)-15/12025-261-76

Dated:- 30-1-26

DM(Central)
Daryaganj
New Delhi 110002

Subject:-Request for de-sealing of bore wells in compliance of order date 07-01-2026 issued by Hon'ble NGT .

It is submitted that learned counsel for the applicant in IA.No 600/2025 submit that the bore-wells of following four hotels have been sealed and subsequently NOC has been obtained by these hotels ,but bore-well have not been de-sealed :

In a reference to above Delhi Jal Board has already been requested for de-sealing of bore-wells of Hotels / Guest Houses (Copy enclosed).

- 1.Hotel Sahil DX 8216/6, Arakashan Road Pahar Ganj , New Delhi-110055
- 2.Hotel Delhi Continental 8218-19, Arakashan Road Pahar Ganj New Delhi-110055
- 3.Hotel Hindustan International, 8220 A/6 Arakashan Road Pahar Ganj New Delhi-110055.
- 4.Hotel MEM International, 2154 Desh Bandhu Gupta Road Pahar Ganj New Delhi -110055.

It is submitted that the document furnished by the Hotel / Guest Houses have been examined and it is found that the fulfill all 3 eligibility criteria prior to 22-11-2024.

In view of the compliance of the direction dt07-01-2026 issued by the Hon'ble NGT at 1 to 4 , it is requested the necessary action for de-sealing of the above bore-wells

Enclosed copy:-

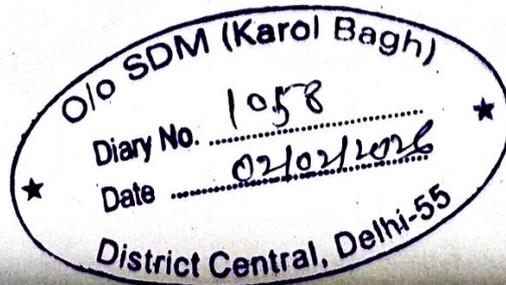
1. Copy of Hon'ble NGT order dt 07-01-2026

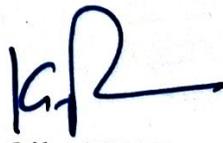
-s/d-

K N Ojha EE(C)-15

Copy To:-

1. CE(M)-I For Kind Information
2. SE(C)06 -----do-----
- 3.SDM(Karol Bagh)
- 4.AE(AC-23)/ZRO-15
5. O/C




K N Ojha EE(C)-15

Subject: Approval for de-sealing of borewells in compliance of Hon'ble NGT order dated 07.01.2026.

This is in reference of letter received from Executive Engineer, EE (C)-15, Delhi Jal Board vide letter n. EE(C)-15/2025-26/76 dated 30.01.2026 regarding request for de-sealing of bore wells in compliance of order date 07.01.2026 issued by Hon'ble NGT.

It is submitted that learned counsel for the applicant in I.A. No. 600/2025 has submitted that the borewells of the following four hotels were earlier sealed and subsequently NOC has been obtained, however, the borewells have not yet been de-sealed:

1. Hotel Sahil DX, 8216/6, Arakashan Road, Pahar Ganj, New Delhi – 110055.
2. Hotel Delhi Continental, 8218-19, Arakashan Road, Pahar Ganj, New Delhi – 110055
3. Hotel Hindustan International, 8220 A/6, Arakashan Road, Pahar Ganj, New Delhi – 110055
4. Hotel MEM International, 2154, Desh Bandhu Gupta Road, Pahar Ganj, New Delhi – 110055

In reference to the above, Delhi Jal Board has already requested for de-sealing of borewells of the said Hotels/Guest Houses (copy enclosed).

It is further submitted by DJB that the documents furnished by the above Hotels/Guest Houses have been examined and it is found that they fulfilled all three eligibility criteria prior to 22.11.2024.

In view of the directions dated 07.01.2026 issued by the Hon'ble National Green Tribunal, and compliance thereof by the above Hotels/Guest Houses, the matter was placed before the Hon'ble NGT at Item Nos. 1 to 4, wherein de-sealing of the borewells was sought.

Accordingly, approval of the District Magistrate (Central) is solicited for taking necessary action for de-sealing of the borewells of the above-mentioned Hotels/Guest Houses, in compliance with the Hon'ble NGT order dated 07.01.2026.

Submitted for kind approval, please.

District Magistrate (Central) / L.O.

Gm
02/2/26

Ytk
SDM (Karol Bagh) 9/2/2026

SDM (Karol Bagh)

As approved, joint de-sealing exercise may be completed in coordination with DJB Pl.

Tehsildar (KB)

Ytk
9/2/2026

ANNEXURE-C

De-sealing REPORT

In reference to de-sealing of borewells in compliance with Hon'ble NGT order dated 07.01.2026 in IA No. 600/2025 in EA No. 11/2023 in OA No. 89/2021 and pursuant to the communication received from the the Executive Engineer vide letter No. EE(C)-15/2025-26/76 dated 30.01.2026 and approval of DM (Central) has also been obtained. The borwells of four hotels/guest houses were de-sealed on dated 18.02.2026

The address of the above mentioned hotels are as under:

S. No.	Name of Hotel	Address
a.	Hotel Sahil DX	8216/6, Arakashan Road, Pahar Ganj, New Delhi-110055
b.	Hotel Delhi Continental	8218-19, Arakashan Road, Pahar Ganj, .New Delhi-110055
c.	Hotel Hindustan International	8220 A/6, Arakashan Road, Pahar Ganj, New Delhi-110055
d.	Hotel MEM International	2154, Desh Bandhu Gupta Road, Pahar Ganj, New Delhi-110055

This report is submitted for further necessary action.

[Signature]
18/02/26.
DA (KB)

[Signature]
18/02/26
BAILIFF (KB)

[Signature]
18/02/26
A.K. Choudhary
Teh (K.B.)